## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2022 (THURSDAY)

<u>COURT –III</u>

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE** 

<u>10:30 AM</u>

# In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### **For Orders**

| S. No. | Case No.  | Name of the parties   | Counsel for<br>Appellants | Counsel for<br>Respondents           |
|--------|---|---|---------------------------|--------------------------------------|
| 1.     | Comp. App. (AT)<br>No. 11 of 2019<br>& I.A No.1328<br>of 2019 | Gaurangika Patel & Ors.<br>Vs.<br>Doloo Tea Co. (India) Ltd.            | Chitraanshul A.<br>Sinha  | Kunal Singh                          |
| 2.     | Comp. App. (AT)<br>No. 42 of 2019                             | Hasmukh R. Patel & Ors.<br>Vs.<br>Doloo Tea Company (India) Ltd. & Ors. | Debojyoti<br>Bhattacharya | Arik Banerjee,<br>Pradip Kumar Bajaj |

### For Admission (After Notice)

| 3. | Comp. App. (AT)<br>No. 94 of 2022  | Tirupati Assets Pvt. Ltd. & Ors.<br>Vs.<br>Toorsa Tea Company Pvt. Ltd. & Ors. | Pranaya Goyal  | Aaditya Vijaykumar |
|----|------------------------------------|--|----------------|--------------------|
| 4. | Comp. App. (AT)<br>No. 108 of 2022 | Ornate Lifestyle Pvt. Ltd.<br>Vs.<br>Bajrang Manot                             | Sagar Aggarwal | Manju Agarwal      |

#### For Hearing

| ror meaning |   |   |                 |  |  |
|-------------|---|---|-----------------|--|--|
| 5.          | Comp. App. (AT)<br>(Ins) No. 644 of<br>2019 & I.A No.<br>2106, 4316 of<br>2019 & 640 of<br>2020 | Darshan Gandhi, Ex-Director,<br>Lok Housing & Constructions Ltd.<br>Vs.<br>USV Pvt. Ltd. & Anr.<br>With | Smriti Churiwal | Natrajan-R1 Parth<br>Tandon-SBI<br>Hemant Mehta-IRP<br>Darpan Sachdeva-<br>Intervenor        |  |
| 6.          | Comp. App. (AT)<br>(Ins) No. 79 of<br>2021  | Darshan Gandhi<br>Vs.<br>Hemant Mehta & Anr.<br><b>With</b>   | Smriti Churiwal | Hemant J Mehta-R2<br>Ichha Kalash-SBI<br>P.B.A. Srinivasan<br>Abhijeet Sinha<br>Aditya Sukla |  |
| 7.          | Contempt Case<br>(AT) No.10 of<br>2021 Comp. App.<br>(AT) (Ins) No. 79<br>of 2021               | Darshan Gandhi<br>Vs.<br>Hemant Mehta and Anr.<br><b>With</b>   | Utsav Mukherjee | Anjali Sharma  |  |

| 8. | Comp. App. (AT)<br>(Ins) No. 1095 of<br>2021 | Darshan Gandhi<br>Vs.<br>Sankalp Realty Pvt. Ltd. & Ors.            | Utsav Mukherjee | Chetan Kapadia<br>Dhrumil Shah-R1<br>Anjali Sharma-R2     |
|----|--|---|-----------------|---|
| 9. | Comp. App. (AT)<br>(Ins) No. 228 of<br>2021  | Dharam Vir Malhotra & Anr.<br>Vs.<br>Kaur Sain Spinners Ltd. & Anr. | Udit Kishan     | Eshna Kumar<br>Santosh Kumari<br>Aditya Maheshwari-<br>R1 |

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1. Notice Board

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By order of Hon'ble Chairperson -sd/-Registrar